

CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 15-06-2020

Sr.No.	Case Type	Case No.	Title	Name of Adv.
JUDGEMENT				
1	S.C.	11/15	Santacruz Pol.Stn. V/s. Arti @Madhu Saroj Jadhav,	
2	CRI. APPEAL	724/15	Pravin Varma Satra v.S, State Vile Parle PolStn.	
ORDER				
3	CRI. APPEAL	678/14	Jayendra C. Thakkar V/s. The Custom AIU- State of Maharashtra.	
4	CRI. APPEAL	853/16	C.R. Bawiskar V/s. Jayendra C. Thakkar & State of Maharashtra	
5	B.A. IN MCOC	700/20	Fazal Ur. Rehman Abdul Siddiqui V/s. DCB, CID.	
6	B.A. IN MCOC	703/20	Kiran Khimji Barshinge V/s. Sewree Pol.Stn,	
HEARING				
7	B.A. IN MCOC 9/16	596/20	Papu @ Sumit Chanrakant Yerunkar V/s. Chunabhathi Poil.Stn.	
REPLY/SAY				
8	B.A. IN MCOC	1137/20	Jahangir Abdul Salam Shaikh V/s. Vakola Pol.Stn.	
9	B.A. IN MCOC	732/20	Umesh M. Phalle V/s. DCB CID	
10	M.A. IN MCOC	551/20	Sumit Chanrakant Yerunkar V/s. The State .	
REPORT				
11	B.A. IN MCOC	560/20	Pramod Keluskar V/s. The State	
APPEARANCE/DOC.				
12	M.A.	492/20	The State Samata Nagar Pol.Stn. V/s. Uday Shardaprasad Pathak.	